

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH, NEW BOMBAY 400614

(3)

O.A. NO. 197/91

Shri Ravindra T. Sonawane  
Head Clerk (PU)  
Railway Quarter RB III-1023 A  
Near Railway Hospital  
Bhusawal  
Maharashtra

... Applicant

v/s.

1. General Manager  
Central Railway  
Bombay V.T.
2. Divisional Railway Manager(P)  
Central Railway  
Bhusawal; Maharashtra
3. Chief Personnel Officer  
Central Railway; Bombay V.T. ... Respondents

Coram: Hon. Shri Justice U C Srivastava, V.C.  
Hon. Shri M Y Priolkar, Member (A)

APPEARANCE

Shri E K Thomas  
Advocate  
for the Applicant

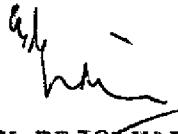
Shri J S Sawant  
Counsel.  
for the Respondents

ORAL JUDGMENT:  
(PER: U C SRIVASTAVA, VICE CHAIRMAN)

DATED: 17.7.1991

The counsel for the applicant requests that he may be allowed to withdraw the application as it is has become infuctuous.

The applicant is permitted to withdraw the application. The application is accordingly disposed of as withdrawn.

  
( M Y PRIOLKAR )  
MEMBER (A)

  
( U C SRIVASTAVA )  
VICE CHAIRMAN